## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:2400
ANSWERED ON:03.12.2009
WOMEN JUDGES
Baske Shri Pulin Bihar;Botcha Lakshmi Smt. Jhansi;Gowda Shri D.B. Chandre;Lagadapati Shri Rajagopal;Shantha J.

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the ratio of women judges in the Supreme Court and various High Courts in the country;
- (b) the reasons for low representation of women in the higher judiciary; and
- (c) steps taken or proposed to be taken by the Government for giving more representation of women in the higher judiciary?

## **Answer**

## MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a): A statement showing the number of women judges and the ratio of women Judges of the Supreme Court and the High Courts as on 30th November, 2009, is annexed.
- (b): The Government has not received sufficient proposals from the Chief Justices of High Courts for appointment of women as Judges in the High Courts. So far as the Supreme Court is concerned, the Government has not received any proposal from the Chief Justice of India for appointment of a woman as a Judge of the Supreme Court of India.
- (c): The Government has been requesting the Chief Justices of High Courts to locate, inter alia, women from the Bar for appointment as Judges of High Courts.